## NATIONAL COMPANY LAW TRIBUNAL

## **NEW DELHI BENCH**

CP No. 276 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE COMPANY: M/s Effects Management Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME

DESIGNATION

REPRESENTATION

**SIGNATURE** 

Present: None

## ORDER

Notice to the Ministry of Finance, through Chief Commissioner Income Tax, Delhi. The Petitioner shall file Income Tax Returns as well as the proposed financial statements and Annual Returns for the defaulted period before this bench.

Be listed on 1st December, 2017

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)